

CENTRAL ADMINISTRATIVE TRIBUNAL  
GUWAHATI BENCH:

O.A No. 261/97

Shri L. S. Das

Applicant(s)

- VS -

Union of India & ORS

Respondent(s)

Mr. M. Chanda, S. Dutta

A.K. Choudhury

Mr. S. Ali, S.C., C.S.C.

Advocate for the Applicant(s)

Advocate for the Respondent(s)

Office Note	Date	Court Orders
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26.11.97

Heard Mr M.Chanda, learned counsel for the applicant and Mr A.K.Choudhury, learned Addl.C.G.S.C for the respondents

The applicant has submitted this application against the transfer order No.45/1997 dated 29.10.1997 transferring him from Silchar to Karimganj. He has submitted the representation against the transfer order on 12.11.1997. This representation has not been disposed of by the respondents. Therefore, the application is disposed of with a direction to the respondents to dispose of the representation dated 12.11.1997 and 6.10.97 submitted by the applicant within a period of 30 days from the date of receipt copy of this order. Till disposal of the representations the respondents shall not implement the impugned transfer order.

The application is disposed of.

No order as to costs.

11/2/97

26/11/97  
Member

Copy of the order alongwith  
the copy of application  
have been sent to the  
D/sec for sending the same  
to the respondents.  
vide Despatch No.  
3574 dated 1-12-97.

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26/11

Office Note  Date  Court's Order

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2